

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 877 of 2020**

**IN THE MATTER OF:**

**Rajiv Rathi, Director and Shareholder of  
Vinayak Rathi Stell Rolling Mills Pvt. Ltd.**

**....Appellant**

**Vs**

**The Jammu & Kashmir Bank Ltd. & Ors.**

**....Respondents**

**Present:**

**For Appellant: Mr. Harish Malhotra, Sr. Advocate with Mr. Ashim Vachher and Mr. Vaibhav Dabas, Advocates.**

**For Respondents: Mr. Syed Arsalan and Mr. Prateek Khaitan, Advocates.**

**ORDER**  
**(Through Virtual Mode)**

**13.10.2020:** Mr. Ashim Vachher, Advocate appearing as proxy counsel for learned counsel for Appellant seeks brief adjournment as according to him Mr. Harish Malhotra, Sr. Advocate is unable to login today.

Let the matter be listed 'for admission (fresh case)' tomorrow i.e. on  
**14<sup>th</sup> October, 2020.**

**[Justice Bansi Lal Bhat]  
Acting Chairperson**

**[V. P. Singh]  
Member (Technical)**

**[Shreesha Merla]  
Member (Technical)**

*am/gc*